## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

**DBS Bank Limited** 

V/s.

Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Mr. Ashish Kamat } (ourse)

Mr. Ashish Siylania }

Mr. Abhay Jadeja Advocates

Ms. Shruti Katakey ilb. Crawbord Bayley & Co.

Mr. Jay Zaveri Adv. for Respondents.

## **ORDER**

## CP No.1372/ I&BP/NCLT/MB/MAH/2017

The Company Petition admitted, vide separate order.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRÁKASH KUMAR Member (Judicial)